Declaration of Assets and Liabilities

L'ON STAN

Vear. 2023-24

I, Blood kynor Bhati , son/daughter/wife of Rambahadus Paswam aged 36 years, belonging to Bihat legis Latine Assembly service and presently working as Research Refrence Assistant.

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

A. <u>Details of movable assets</u>
 (Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	18000	100000			
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	3,50000		NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1000000 LIC PPF 43000 ELSS 110000	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Maryti deir Hero basin	Hero glomons	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	1008m 519c	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	WI L	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	NL	NIT	
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Ack No - 3740288200 60723 AY - 2023-24 PAN-BFJPB0044L	NIL
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax (Only in case of proprietary business)	NIL	NIL
	(iv) Property Tax	NIL	NIC

Personal Detall C.

GPF/CPF/PRAN No.	!-	111104057675
Gender	:-	m (M/F)
Date of Birth	1*	15061987 (DD/MM/YYYY)
Class/Group	:-	8 (A/B/C)
Cadre	:-	(Full Name e.g. B.A.SBihar Administrative Service, B.S.SBihar Secretariat Service etc.)
Home District	;-	Khagaira
I hereby d knowledge and be	1 147 at 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	that the above details are true to the best of my

Signature Bhesat Kymal Bhoth

Name of Employee: Bhazat kymes Bhoth

Designation: Research / Reference Assistan

Department: Bites vidham mandal Library

Note:

Place: Patna

Date: 8/2/2014

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Bharat Kymar Bhalti